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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 1006/2025**

NAYARA ENERGY LIMITED

.....Plaintiff

Through: Mr. Anukrit Gupta, Dev Singh, Adv.

versus

SAP INDIA PRIVATE LIMITED & ANR.

.....Defendant

Through: Mr. Susmit Pushkar, Mr. Gaurav Sharma, Ms. Roshni Srivastava, Advs. for D-1, Mr. Madhav Suri, Ms. Akanksha Singh, (Through VC) Adv. for D-2

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. KISHOR KUMAR (DHJS)

ORDER

% **17.11.2025**

Matter is taken up through physical hearing as well as video conferencing.

Learned Presiding Officer is on leave w.e.f. 13.11.2025 to 19.11.2025.

Matter be fixed for purpose fixed on 13.01.2026.

**SPA TO SH. KISHOR KUMAR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

NOVEMBER 17, 2025/sm